

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS MISCELLANEOUS APPLICATION NO.85820 OF 2024

**IN
CUSTOMS APPEAL No.85651 OF 2015**

[Arising out of order-in-appeal no.MUM-CUSTOM-PREV-APP-465 To 490/14-15 dated 17th October 2014 passed by the Commissioner of Customs, Mumbai-III]

**COMMISSIONER OF CUSTOMS (PREV.)-
MUMBAI**

New Custom House, Ballard Estate, Mumbai-400001

Appellant

Vs.

KEMICO SALES CORPORATION

-21,Mahavir Chambers, 3rd Floor,
Mumbai400 003

Respondent

Appearance:

Present for the Appellant :None

Present for the Respondent: Shri K.M.Azad, Asstt.Commissioner (AR)

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

DATE OF HEARING/DECISION: 16.01.2026

FINAL ORDER NO. 85212 /2025

PER: CORAM

Application is allowed. Accordingly, appeal is dismissed as
withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)